

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (IBC)/1003/2024 in CP(IB) No.430/9/HDB/2018
NAME OF THE COMPANY	Shree Rudra Shakti Industries Pvt Ltd
NAME OF THE PETITIONER(S)	V.N.Commercial Corporation
NAME OF THE RESPONDENT(S)	Shree Rudra Shakti Industries Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/1003/2024

Present: Ld. Counsel Mrs. Mummaneni Vazra Laxmi along with Mr. Umesh,
Resolution Professional/Applicant.

This application has been moved for extension of CIRP period by 90 days w.e.f., 07.05.2024. Keeping in view the submissions made in the application, the CIRP period is extended by 90 days w.e.f., 07.05.2024. Accordingly, this application is allowed and disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)